

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:751
ANSWERED ON:27.11.2014
FINANCIAL IRREGULARITIES
Venugopal Dr. Ponnusamy

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Government has issued any instruction that no contract can be awarded in port related works without floating tenders and if so, the details thereof;
- (b) whether the Government has dissolved port advisory committees in 12 major ports in the country and if so, the details thereof;
- (c) whether it has come to notice of the Government that gross financial irregularities were taking place in all major ports; and
- (d) if so, the details thereof and the steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON. RADHAKRISHNAN)

- (a) As per extant guidelines, contracts in Port related works are awarded by floating tenders.
- (b) The 11 Major Port Trusts have been requested not to proceed with the functioning of the existing Advisory Committees in order to decide about re-reconstitution.
- (c) No, Madam.
- (d) Does not arise.